

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No.280 of 2020

IN THE MATTER OF:

Biswanath Paul

...Appellant

Versus

Santosh Devi @ Tibrewala & Anr.

...Respondents

Present:

For Appellant: Mr. Chirag Gupta with Mr. Rajendra Beniwal and Kumar Sumit, Advocates

For Respondent: Mr. Ravi Rahim and Mr. Ali Asskar Rahim, Advocate for Respondent No.1.

O R D E R

13.03.2020 Notice has already been served to 2nd Respondent but nobody appeared on behalf of 2nd Respondent. Therefore, proceeded ex parte.

Learned counsel for the 1st Respondent seeks time to file reply affidavit. Allowed to file reply affidavit positively on or before 27.03.2020 and rejoinder, if any, may be filed till 07.04.2020.

Let the matter be fixed on **14th April, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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